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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 488/2025**
PR. COMMISSIONER OF INCOME TAX, DELHI-7

.....Appellant

Through: Mr. Puneet Rai, SSC, Mr. Ashvini Kr., Mr. Rishabh Nangia, Mr. Gibran, JSC.

versus

**UNITED BANK OF INDIA NOW AMALGAMATED
WITH PUNJAB NATIONAL BANK**

.....Respondent

Through: Mr K. Sampath and Mr Rajiv Garg,
Advocates.

CORAM:

**HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE VINOD KUMAR**

ORDER

% **06.10.2025**

CM APPL. 62648/2025 (condonation of delay in filing)

1. For the reasons stated in the application, the delay of 17 days in filing the captioned appeal stands condoned.
2. The application stands disposed of.

CM APPL. 62647/2025(Exemption)

3. Exemption is allowed, subject to all just exceptions.
4. The application stands disposed of.

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5. Issue notice. Mr Rajiv Garg, Advocate accepts notice for the respondent.
6. The learned counsel for the parties shall file written submissions along with copies of judgments, they wish to rely upon within a period of four weeks from today.



7. List on 10.11.2025.

V. KAMESWAR RAO, J

VINOD KUMAR, J

OCTOBER 06, 2025

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